

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2994/2001

Thursday, this the 1st day of November, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (Admn)

Thomas Mathew,
Director,
Ministry of Home Affairs,
R/o C-141, Sainik Nagar,
Delhi-110 059
(By Advocate: Dr. M.P. Raju) ..Applicant

Versus

1. Union of India
Through The Secretary,
Ministry of Home Affairs,
Government of India
North Block, New Delhi-110001
2. The Secretary
Ministry of Personnel, Public
Grievances and Pensions, G.O.I,
North Block, New Delhi-110001
3. The Joint Secretary,
(Administration & Public Grievances) &
Chief Vigilance Officer,
Ministry of Home Affairs, G.O.I,
North Block, New Delhi - 110 001
4. The Director,
Intelligence Bureau, Govt. of India,
North Block, New Delhi-110 001

...Respondents

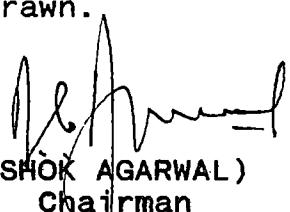
O R D E R (ORAL)

Hon'ble Shri Ashok Agarwal:

On application made by the learned counsel appearing on behalf of the applicant, leave is granted to withdraw the O.A. with liberty.

The OA stands dismissed as withdrawn.


(S.A.T. RIZVI)
Member (A)


(ASHOK AGARWAL)
Chairman

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